

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 3031
(To be answered on the 17th December 2015)**

COMPLAINTS AGAINST AIRLINES

3031. SHRI B.V. NAIK

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether the Directorate General of Civil Aviation (DGCA) has received complaints against several airlines for bogus promotional offers;**
(b) if so, the details thereof and the number of such complaints received during the last three years and the current year, year-wise;
(c) whether the Government has taken any action against these airlines;
(d) if so, the details thereof; and
(e) if not, the reasons therefor?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Dr Mahesh Sharma)

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- (a): No complaint substantiating bogus promotional offers has been received by Directorate General of Civil Aviation (DGCA).**
(b) to (e): Does not arise.
